

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO.5305
(ANSWERED ON 25.03.2026)

VACANT POSTS IN CIVIL SERVICES

5305. ADV. ADOOR PRAKASH:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether a large percentage of sanctioned strength of Civil Service posts are lying vacant presently and if so, the details thereof and the reasons therefor;
- (b) whether the Government has taken any assessment of the impact of the shortage of IAS, IPS and IFS officers in the functioning of these services and if so, the details thereof; and
- (c) the details of vacant posts in each service and the measures taken by the Government to fill these vacancies?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): The details of sanctioned strength and officers in position in Indian Administrative Service (IAS), Indian Police Service (IPS) and Indian Forest Service (IFS) are as under:

Service	IAS	IPS	IFS
Sanctioned strength	6877	5099	3193
Officers in position	5577	4594	2164

Recruitment is a continuous process and vacancies in these services are filled on year-to-year basis considering the administrative requirements across the states as well as promotion prospects and career growth available to the officers. The cadre review process of IAS, IPS, IFS, which is normally conducted every 5 years. The cadre requirements, vacancies and future functional requirements are also assessed, in consultation with the states.
